SHRI ABU ABRAHAM: Sir, I would like to ask Mr. Advani to clarify something.

MR. CHAIRMAN: No, no. That is over. I have already called the next Question.

*66. [The questioner (Shri F. M. Khan) was absent. For answer, vide col. 35 infra.]

*67. [The questioner (Shri Prasenjit Barman) was absent. For answer vide col. 35 infra.]

Shipping service to the Andaman and Nicobar Islands

*68. SHRI JAGAN NATH BHARDWAJ:

SHRI LALBUAIA:

SHRI NAGESHWAR PRASAD SHAHI: †

SHRI SANAT KUMAR RAHA:

SHRI SYED NIZAM-UD-DIN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government are aware that the shipping service now operating between the mainland and the Andaman and Nicobar Islands is inadequate to meet the requirements of the residents of the Islands;
- (b) what is the number of ships at present operating between Calcutta and Port Blair and between Madras and Port Blair and what is their frequency;
- (c) whether Government have made any survey regarding the passenger and cargo traffic between Calcutta and Port Blair and between Madras and Port Blair; if so, what are the details of such traffic for the last three years, yearwise;
- (d) whether Government have asked the Andaman and Nicobar Adminis-

tration to assess their requirements of shipping service between the Islands and the mainland; if so, what are the details of the assessment made; and

(e) what steps Government propose to take to increase the frequency of shipping service between the mainland and the Islands?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) to (e) A statement is laid on the Table of the House.

Statement

- (a) The Shipping Service between Mainland and Andaman and Nicobar is adequate to meet the requirements of the Islanders.
- (b) The following ships are operating between the Mainland and the Islands:

Name of Vessel	Frequenc of Sailing	
	(Days)	
Passenger-cum-hargo Ships	(, -,	
M.V. Andamans		12'14
M.V. Harsha Vardhana Cargo Vessels		12'13
M.V. Shompen		35/40
M.V. Diglipur		40/45

Generally, out of the two regular passenger-cum-cargo vessels, one operates between Madras and Port Blair and the other between Calcutta and Port Blair. Employment of these vessels is interchanged, depending upon the requirements of Andaman Administration. During vacation period from May to July, an additional vessel M. V. 'Nancowry' is employed between Madras and Port Blair.

The two cargo vessels M.V. 'Shompen' and M.V. 'Diglipur' mostly operate from Port Blair and other Islands to Vizag and Madras. Calls to Calcutta are limited because of delays involved there due to drafts, boretides and other port restrictions.

[†]The question was actually asked on the floor of the House by Shri Nageshwar Prasad Shahi.

- (c) Government have not conducted any specific survey regarding passenger and cargo traffic separately between Calcutta and Port Blair and between Madras and Port Blair.
 - (d) No. Sir.
- (e) For increasing the frequency of service between Mainland and the Islands, following steps have been taken:
 - (i) The old vessel "State of Haryana" has been replaced in 1976 by a faster and modern vessel "Harshavardhana". Due to faster speed streaming period has been brought down from four days to 2½ to 3 days.
 - (ii) During vacation period (May to July) frequency of sailing is stepped up by employing an additional vessel.
 - (iii) By minimising port stay and restricting loading of cargo, frequency of passenger-cum- cargo vessels is increased when necessary.

श्री नागेश्वर प्रसाद शाही: श्रीमन. जो म्डेटमेंट रखा गया है, उसमे प्रकट है कि "ग्रण्डमान" ग्रीर "हर्षवर्धन" दो जहाज मुप्ताकिरों को ढोते के लिये काम करते हैं। मगर तथ्य यह है कि "ग्रण्डमान" इतता पुराना हो गया है कि बह हमेगा खराब रहना है स्रीर हमेशा रिपेयरिंग में रहता है केवल एक जहाज "हर्भवर्धाः" है जो कलकत्ता से श्रण्डमान स्रोर मद्राप से अण्डमान जाता है। एक जहाज इनने बड़े ट्रैफिक को कैसे सम्भाल सकता है ? इपके कारण वहां के नित्रासियों को भारी तकलीफ ग्रीर दिक्कत होती है। इप्तलिये क्या मंत्री जो इस बात का प्रयास करेंगे ग्रौर यह ग्राप्त्रासन देंगे कि एक नया जहाज वहां पर याजियों की सुविधा के लिये प्रदान किया जाये?

श्री चांद राम: में मानतीय सदस्य की इस बात को मानना है। यह जहाज 1957 में खरीदा गया था ग्रीर ग्रब यह प्राना हो 1904 RS-2.

चुका है इसका बजट में प्राविजन कर दिया गया है। यह प्रब रिष्लेस कर दिया जायेगा।

श्री नागेश्वर प्रसाद शाही: मेरे सवाल के जवाब में मंत्री महोदय ने यह स्वीकार कर लिया है कि वह पुराना हो गया है ग्रीर दूसरा खरीदा जायेगा। इससे कोई हल नहीं निक-लता । मैं पूछना चाहना हं कि ग्राप कोई नया जहाज देने को तैयार हैं, ताकि वहां के जो लोग हैं जो कि 20-20 दिन टिकट लेकर बैं**ठे** रहते हैं परन्तू कोई जहाज नहीं मिलता, उन लोगों की सुविधा के लिये कुछ करेंगे या नहीं करेंगे ? उस टापू के लोग जो कि इतने भ्रलम हैं, उनके लिये जहाज उपलब्ध करायेंगे या नहीं ?

श्री चांद राम: जैसा कि मैंने कहा कि "ग्रण्डमान" जहाज को रिप्लैस किया जायेगा ग्रौर ग्रण्डमान एडमिनिस्ट्रेशन से प्रार्थना की गई है कि वह बजट प्राविजन में इस बारे में भ्रावश्यक व्यवस्था रखे भौर एस० सी० भ्राई० से कहा गया है कि वह नया जहाज खरीदे।

श्री नागेश्वर प्रसाद शाही: मंत्री जी हवाई जहाज से उड़ते हैं, इसलिये उन्हें दूसरे ग्राम ग्रादिमयों की कठिनाइयों का ग्रहसास नहीं हो रहा है। वहां के लोगों की कठिनाई यह है कि ग्रण्डमान में हजारों ग्रादमी नौकरी करते हैं, उनको छ्टिटयों में म्राना पडता है, यदि कोई बीमार पड़ जाता है तो वहां पर चिकित्सा की ग्रच्छी सुविधाऐं न होने के कारण यहां भ्राना पड़ता है। इसलिये क्या सरकार कोई ऐसी व्यवस्था करेगी ताकि तुरन्त जहाज की व्यवस्था हो सके ? यहां पर कहा गया कि वह प्रयत्न करेंगे, बजट में यह वह होगा। मैं यह पूछता चाहता हूं कि ग्राप यह करने जा रहे है या नहीं?

श्री चांद राम: ग्रव जो कायदे-कानुन का तरीका है वह तो इस्तेमाल किया जाएगा। उनको कहा है कि बजट में प्रोविजन करें। एस० सी० ग्राई० को भी कहा है कि नये जहाज देखें। जब वे इस बात का फैसला कर लें तो खरीद लें। लेकिन इस वक्त पैसेंजर यूटीलाई- जेशन को देखें तो यह 79 से 85% है। कारगो के विषय में यह ग्राईलेंड से मेन लेंड को सेंट- परसेंट है ग्रीर मेन लेंड से ग्राईलेंड को 25 से 54% है।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Chances available to a person to appear in the Clerical Grade Examination

*66. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of chances available to a person for appearing in the tests conducted by the Staff Selection Commission for the clerical grade; and
- (b) whether Government propose to increase these chances?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Two chances are given to persons for appearing in the Clerks' Grade Examination conducted by the Staff Selection Commission for recruitment to the Lower Division Grade of the Central Secretariat Clerical Service and other allied Services from the open market

(b) No. Sir

Grant of Indian citizenship to Bangladesh evacuees

*67. SHRI PRASENJIT BARMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to recognise and grant Indian citizenship

to those Bangladesh evacuees who came to India in 1971 and have not so far returned to Bangladesh; and

(b) whether Government propose to extend the right of citizenship to those Bangladesh evacuees also who came to India after 1971 and would like to setile in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Under the existing policy, such persons, who came to India after 25th March, 1971 and have not so far returned to Bangladesh, are not being considered for grant of Indian citizenship. The problem has, however, been under constant review.

Chief Ministers' Conference for discussing law and order situation

and the first of

*69. SHRI INDRADEEP SINHA: SHRI BHUPESH GUPTA:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to convene a Conference of the Chief Ministers to discuss the law and order situation in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) In the meeting of the Consultative Committee of Parliament for the Ministry of Home Affairs held on 19th January 1978, a suggestion was made for convening a conference of Chief Ministers to discuss the law and order situation in the country. It is under consideration.